

The Government has constituted an Empowered Body on 23.01.2019 for implementation and monitoring of the recommendations of the DFI Committee.

Implementation of PMFBY in Andhra Pradesh and Telangana

36. SHRI V. VIJAYASAI REDDY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the targeted gross crop area set to be achieved under Pradhan Mantri Fasal Bima Yojana (PMFBY) in Andhra Pradesh and Telangana by May, 2019;

(b) whether it is a fact that the Ministry has not been able to achieve the target;

(c) if so, the administrative glitches and other hurdles that are not inspiring confidence among farmers; and

(d) how the Ministry is helping the State Governments to bring the targeted gross crop area in Andhra Pradesh and Telangana under the yojana?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (d) Crop Insurance schemes including Pradhan Mantri Fasal Bima Yojana (PMFBY) are demand driven schemes. However, it was proposed to increase coverage to 50% of the gross cropped area in the country at national level. State Government of Andhra Pradesh and Telangana have achieved 68% and 25% of the targeted gross cropped area in these States respectively. Scheme is optional for the States/Union Territories and crops and areas to be covered under the schemes are also decided by the concerned State Governments only. Hence, the implementation of the scheme at ground level is done by the concerned State Government.

However, State Governments are persuaded to notify more crops and areas under the schemes to provide benefit of schemes to maximum number of farmers. No specific targets for States have been fixed in this regard. But due to various reasons like favourable monsoon years after introduction of PMFBY, limited allocation of budgetary resources by States to fund the scheme, the targets could not be achieved. Government has taken various steps like lower rates of premium for farmers, technical support to stakeholders including States, 50% assistance to States for use of technology and towards conducting of incremental Crop Cutting Experiments (CCEs) etc.

Establishment of 'Gokul Grams' under Rashtriya Gokul Mission

37. DR. VINAY P. SAHASRABUDDHE: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

(a) the number of integrated cattle development centres ‘ Gokul Grams’ that have been established under Rashtriya Gokul Mission;

(b) the number of breeders and farmers that have been connected through e-Pashu Haat and e-market portal of the Ministry; and

(c) the number of Pashu Health Cards with UID Identification that have been given under the Pashu Sanjivni Scheme?

THE MINISTER OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI GIRIRAJ SINGH): (a) Funds have been sanctioned under Rashtriya Gokul Mission for setting up of 21 Gokul Grams as Integrated Cattle Development Centres. As on date 4 Gokul grams (Varanasi, Mathura, Patiala and Phora) have been completed and work is under progress in remaining 17 Gokul Grams. The details of the Gokul Grams being set up under the scheme is as under:—

State	No. and Locations of the Gokul Grams	
	Nos. of Gokul Gram	Location
Andhra Pradesh	1	Chadalawada, Prakassam
Arunachal Pradesh	1	Lohit
Bihar	1	Dumraon Buxar
Chhattisgarh	2	Bemetra and Sarkanda Bilaspur
Gujarat	3	Dharampur, Surat and Banaskantha
Haryana	1	Hissar
Himachal Pradesh	1	Una
Karnataka	1	Lingadahalli Chikkamagalur
Maharashtra	3	Palghar, Pohra and Tathawade
Madhya Pradesh	1	Ratona Sagar
Punjab	1	Bir Dosanji Patiala
Uttar Pradesh	3	Varanasi, Mathura and Shahjahanpur
Uttarakhand	1	Govardhanpura
Telangana	1	Veterinary University Hyderabad
TOTAL	21	

(b) 17,86,651 farmers and 29160 organisations have been connected through e-Pashu Haat Portal.

(c) 2.078 crores cattle and buffalo have been identified using animal unique identification number (AUID) and health cards have been issued.

Development of artificial fish habitats

38. SHRI G.C. CHANDRASHEKHAR: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

(a) whether Government is aware that fish habitats and coral reefs in coastal regions are depleting, if so, the details thereof;

(b) whether Government is willing to introduce programme for development of artificial fish habitats, if so, the details thereof;

(c) whether Government has included "Mariculture" under Blue Revolution Scheme, if so, the amount allocated during the year 2018-19;

(d) the measures taken to adopt reforms towards responsible and sustainable fisheries to optimally utilize fishery resources in the country; and

(e) the estimated fish production in the country during the year 2019?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) As per the information received from Central Marine Fisheries Research Institute (CMFRI), Kochi, the research analysis has indicated that the decline in coral reefs due to anthropogenic and climatic stressors. Decline in fish habitats due to lack of proper solid waste management especially non-degradable waste has been brought to the notice of the concerned State Governments.

(b) CMFRI is extending technical consultancy to State Fisheries Department of Tamil Nadu, Andhra Pradesh, Kerala and Gujarat for installation of artificial fish habitats.

(c) Yes, Sir. Government has included "Mariculture" under Blue Revolution Scheme. The amount released for mariculture during the year 2018-19 is ₹ 89.45 lakhs.

(d) The measures taken to adopt reforms towards responsible and sustainable fisheries to optimally utilize fishery resources in the country are: (i) implementation of Minimum Legal Size (MLS) for capture fish as recommended by Central Marine Fisheries Research Institute (CMFRI), (ii) ban of destructive fishing practices such as bull trawling/pair trawling and use of poisons, chemicals etc. for fishing, (iii) restriction of fishing based on Fish Aggregating Devices (FADs) and use of LED lights for fishing except for squid